

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S BHADRESHWAR VIDYUT PRIVATE LIMITED OPERATING IN POWER SECTOR
AT GUJARAT

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s Bhadreshwar Vidyut Private Limited CIN: U40101TN2007GAT063283
2.	Address of the registered office	New No. 16, Old No. 41, Ground Floor Thomas Nagar, Little Mount, Saidapet Chennai Chennai TN 600015 IN
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Village Bhadreshwar, MUNDRA, Kutch, Gujarat, 370405
5.	Installed capacity of main products/	2x150 MW coal-based power plant
6.	Quantity and value of main products/ services sold in last financial year	INR 208.27 Cr
7.	Number of employees/ workmen	50 Employees
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Google Drive Link: https://drive.google.com/drive/folders/1d5xSunQ2ZTDS-0NNc2KcXjieNop8s-fo?usp=share_link
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	or kindly e-mail on cirp.bvpl@gmail.com to receive the same on email.
10.	Last date for receipt of expression of interest	01-01-2023
11.	Date of issue of provisional list of prospective resolution applicants	11-01-2023
12.	Last date for submission of objections to provisional list	16-01-2023
13.	Process email id to submit EOI	cirp.bvpl@gmail.com

Hitesh Goel
IBBI/IPA-001/IP-P01405/2018-2019/12224

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Hitesh Goel

Resolution Professional for Bhadreshwar Vidyut Private Limited
Registration No.: IBBI/IPA-001/IP-P01405/2018-2019/12224
Address - C4/1002 The Legend Apartments, Sector 57, Gurgaon, Haryana ,122011
Date:17th December 2022
Place: New Delhi